(c) if so, what is the reaction of Central Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The Medical Council of India have so far not given any such indication. However, the President of the Medical Council of India has, during discussions with the State authorities, in August, 1980 advised them to adhere to the mandatory regulations in the matter.

- (b) No, Sir.
- (c) Question does not arise.

Avurvedic and Homoeopathic Dispensaries at Pushp Vihar, New Delhi

♦478. PROF. SOURENDRA BHATTACHARJEE: SHRI PRASENJIT BARMAN:

Willt he Minister of HEALTH be pleased to state:

- (a) whether it is a fact that facilities CGHS Ayurvedic a Homoeopathic dispensaries have not yet been provided to the residents of the Mehrauli Badarpur Road (Pushp Vihar), New Delhi, if so, the reasons therefor ;
- (b) whether any representations to this effect had been received by the Government, if so, the action taken or proposed to be taken in the matter; and
- (c) by when Government pro open such dispensaries pose to there ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHANKARANAND): (a) No. CGHS beneficiaries living in Mehrauli Badarpur Road residential complex are Ayurvedic attached **CGHS** to dispensary, Kidwai Nagar and

CGHS Homoeopathic unit functioning at Kasturba Nagar.

(b) and (c) Yes. However due to various constraints there is no proposal Ayurvedic open any Homoeopathic Dispensary/ unit at Pushp Vihar at present.

Construction of New Building at Tirunelveli Railway Station

*479. SHRI V.P. MUNUSAMY: SHRI V GOPALSAMY:

Will the Minister of Railways be pleased to state:

- (a) whether Government are aware that the construction work of the new building at Tirunelveli Railway Station is not proceeding as per schedule;
- (b) if so, what steps Government have taken to speed up this construction ; and
- (c) by when the construction is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) No, Sir.

- (b) Does not arise.
- (c) December, 1981.

Arrears of Licence fees outstanding against Allahabad division catering contractors

*480. SHRI KALRAJ MISHRA: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of amounts of ar rears of licence fees outstanding against the catering and vending contractors on Allahabad Division during the period January, 1979 to September 1980, month-wise; and
- (b) the action that has been taken by the Commercial Officers to effect